

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. : S.O./12/2014

Date : 7.10.2014

The statement of cases listed, decided, not reached, adjourned & orders passed by the Hon'ble Judges and the institution of cases in the High Court, are compiled under separate heads. In the total institution and disposal, the main cases and misc. cases are clubbed together for the purposes of compiling and calculating the total number of cases instituted and decided and are counted towards the total pendency of cases.

It is, hereby ordered that for future references, all misc. cases will be treated as interim applications in main cases. The misc. cases shall not be clubbed together in the institution and disposal. The records of misc. cases may be kept, but the institution and disposal of misc. cases will not be reflected in any of the statements, to be circulated, or the statistics to be forwarded to the Hon'ble Supreme Court; Ministry of Law & Justice, Government of India, or for any other purposes.

sd/-

ACTING CHIEF JUSTICE


RAJASTHAN HIGH COURT, JODHPUR

No. : Gen/XIX/Misc./1680/1415

Date : 7.10.2014

Copy forwarded to the following for information and necessary action :

1. Registrar General, Rajasthan High Court, Jodhpur.
2. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Raj. High Court.
3. Registrar (Admn./Class./Rules/ Vigi.), Raj. High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. Registrar (Writs), Rajasthan High Court, Jaipur Bench, Jaipur.
5. Officer on Special Duty (F&I), Rajasthan High Court, Jodhpur.
6. Deputy Registrars (Judl.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. Deputy Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
8. Assistant Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
9. All Admn. Officers Judicial, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
10. All Court Masters, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
11. Stamp Reporters, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
12. Sr. Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.


7.10.2014
Registrar (Administration)

Copy also forwarded to the Private Secretary to Hon'ble Mr./ Ms./ Kumari/ Mrs./Dr. Justice _____, Judge, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur with request to place the same before His/ Her Lordship for favour of kind perusal.


7.10.2014
Registrar (Administration)